

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 491
TO BE ANSWERED ON FEBRUARY 06, 2025**

IMPLEMENTATION OF AMRUT 2.0 IN ANDHRA PRADESH

NO. 491. SHRI P V MIDHUN REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of the progress made in implementing the Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) in Andhra Pradesh and if so, the details thereof;**
- (b) the extent to which the rejuvenation and recycling of water bodies has been achieved;**
- (c) the details of the double entry accounting system envisaged under the said mission; and**
- (d) the details of the Central funding and additional assistance granted through this scheme for Andhra Pradesh during the year 2024-25?**

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all Urban Local Bodies (ULBs)/ cities. Under AMRUT 2.0, States/UTs are empowered to select, prioritise, design, implement and monitor the projects within the broad framework of Mission guidelines. So far, a total of 552 projects worth ₹8,517.69 crore (including Operations & Maintenance cost) have been approved by MoHUA in Andhra Pradesh which includes 269 water supply projects worth ₹5,268.19 crore, 87 sewerage and septage management projects worth ₹ 2,727.46 crore and 196 water body rejuvenation projects worth ₹ 522.04 crore. As reported by the State, contracts have been awarded for 250 projects worth ₹2,640.12 crore out of which 42 projects worth ₹102.56 crore have been completed so far. Works worth ₹1,027.23 crore have been physically completed.

(b): In the state of Andhra Pradesh, 196 water body rejuvenation projects worth ₹ 522.04 have been approved under AMRUT 2.0. As reported by the State, contracts have been awarded for 90 projects worth ₹127.72 crore, out of which 24 projects worth ₹22.08 have been completed so far and works worth ₹ 86.60 crore have been physically completed.

(c): Under AMRUT 2.0 Mission, augmenting double entry accounting system is covered under incentive based reforms of the Mission. ULBs are encouraged to adopt double entry accounting system and obtaining audit certificate for the same. As informed by the State of Andhra Pradesh, the State Government has developed Andhra Pradesh Municipal Accounts Manual (APMAM) and issued orders in the year 2007 to implement Double Entry system of Accounting in all ULBs. At present, all ULBs in the State are preparing and finalizing their Annual Accounts under Double Entry System of Accounting only.

(d): Under AMRUT 2.0, ₹2,948 crore have been allocated to the State of Andhra Pradesh for AMRUT 2.0 projects. So far, ₹589.55 crore has been released to the State of Andhra Pradesh for projects under AMRUT 2.0. Funds for the projects are released to the States in instalments depending upon utilisation of funds already released, progress of the works and as per AMRUT 2.0 operational guidelines. The state is yet to claim funds for projects in Financial Year 2024-25.
